

**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 9892 of 2022**

*(ADVOCATE UNION FOR DEMOCRACY AND SOCIAL JUSTICE Vs HIGH COURT OF M.P. PRINCIPAL SEAT
AT JABALPUR AND OTHERS)*

Dated : 10-05-2022

Not before Hon'ble Shri Justice Purushaindra Kumar Kaurav.

Office is directed not to list any matter, in which Shri Vinayak Prasad Shah -Advocate appears, before this Court.

**(RAVI MALIMATH)
CHIEF JUSTICE**

**(PURUSHAINDRA KUMAR KAURAV)
JUDGE**

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